



Government of Srinagar and Kashmir
Department of Law, Justice and Parliamentary Affairs,
(Subordinate Legislation Section)
Jammu/Srinagar

NOTIFICATION

Srinagar, the 20th June, 2017.

SRO 254.- In exercise of the powers conferred by section 110 of the Constitution of Srinagar and Kashmir, the Governor in consultation with the Public Service Commission and the High Court, hereby direct that in the Jammu and Kashmir Civil Service(Judicial) Recruitment Rules, 1967, notified vide SRO 5 dated 4.1.1968, the following amendment shall be made, namely:-

- A. **“In rule 10**, the following clause shall be added as clause (a) before the existing clause ‘a’.-
- (a) The preliminary examination will consist of two papers of objective type (multiple choice questions) and carry 450 marks in the subjects set out in Appendix-A of Srinagar and Kashmir Civil Service (Judicial) Recruitment Rules, 1967. This examination is meant to serve as a screening test only. The marks obtained in preliminary examination shall count only for short listing of the candidates for main examination.

Subject to minimum qualifying marks as may be fixed by the Commission at its discretion, the number of candidates to be admitted to the main examination shall be, as far as practicable, 1/3rd of the total number of candidates who appeared in the preliminary examination or twenty five times

the total number of vacancies to be filled in various services and posts whichever be lower.

(b) Existing clauses 'a' and 'b' shall be renamed as clauses 'b' & 'c' respectively.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,
Department of Law, Justice and Parliamentary Affairs,

Dated: - 20.06.2017.

NO:-LD (SL) 2010/09

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Director Judicial Academy, J&K High Court, Srinagar.
3. Registrar General, Srinagar and Kashmir High Court, Srinagar.
4. Principal Secretary to _____, Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Commissioner/Secretary to Government, General Administration Department.
6. Secretary, Public Service Commission, Srinagar.
7. Director Information, J&K, Srinagar.
8. General Manager, Government Press, Srinagar.
9. Principal Private Secretary to Worthy Chief Secretary, Civil Secretariat, Srinagar.
10. SRO section Law Department (w.7.s.c).
11. File Concerned.


(Khursheed Ahmad Bhat)

Assistant Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.